

O.A. No. 164 of 2011

9
Order dated: 23.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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The CAT Bar Association has informed that in view of the High Court Bar Resolution dated 22.08.2013 unanimously deciding that the Advocates shall abstain from Court work on 23.08.2013 as a mark of protest on the issue of circuit Bench of High Court, the Members of the CAT Bar Association also have decided not ^{to attend} ~~attend~~ the court on 23.08.2013.

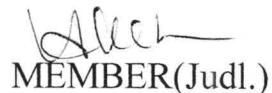
In view of the above, none appeared for the Respondents.

However, Mr. A.K.Sahoo, the applicant, appeared in person. By filing a memo dated 23.08.2013, he wants to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is dismissed as withdrawn.



MEMBER(Admn.)


MEMBER(Judl.)

RK